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| Annexure - 1 |
| Manan Apparels Limited; Liquidation commenced on 31.01.2025; |
| List of creditors as on 12.04.2025 |
| Secured financial creditors (other than financial creditors belonging to any class of creditors) |

| S. No. | Name of Creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any | |
|--------|---------------------|---------------------------|------------------|---------------------------|-----------------------------|-------------------------------------|--|------------------------------|-----------------------------|----------------------------|--|--------------------------|------------------------------------|-----------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Whether security interest relinquished? (Yes/No) | Details of Security Interest | Amount covered by guarantee | | | | | | % share in total amount of claims admitted |
| 1 | State Bank Of India | 01.03.2025 | ₹ 247,363,361.21 | ₹ 216,277,472.00 | Secured Financial Liability | ₹ 216,277,472.00 | NO | Ref Note #2 | ₹ 216,277,472.00 | 76.43% | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | ₹ 31,085,889.21 | No proof received regarding Interest therefore Interest amount is not considered |
| 1 | Total | | ₹ 247,363,361.21 | ₹ 216,277,472.00 | | ₹ 216,277,472.00 | - | - | ₹ 216,277,472.00 | 76.43% | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | ₹ 31,085,889.21 | |

Note :

1. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information/evidence/clarification which may be received subsequently and which warrant such revision/substantiation/modification.

2. The Secured Obligations shall be secured by:

Schedule II

A) Primary Security

(l) Hypothecation charge of the Company's entire present and future stocks of RM, SIPP, FG, Book Debts and other current assets

(ii) Hypothecation of all the assets being created out of Term Loan

B) Collateral Security

(l) Equitable Mortgage - Flat No 804A & 804B on 8th Floor, in Octavius Co-operative Housing Society Limited, Powai, Mumbai - 400 076 owned by Mr. Sanjeev Gogia and Mrs. Shivani Gogia

(ii) Office No 202A, 2nd Floor, Wing B2, Boomerang Co-op Premises Soc. Ltd, Chandivali Farm Road, Andheri (E), Mumbai - 400 072 owned by the Company

(iii) Equitable Mortgage of Gala No AJ108, AJ120, First Floor, Building No. AJ, Rajlaxmi Commercial Complex, S No 30, H No 7, Kalher Bhiwandi Road, Village Kasheli, Tal Bhiwani Thane, Bhiwandi - 421 302 owned by Mr. Sanjeev Gogia

(iv) Equitable Mortgage of Gala No AJ121,122,123,124, First Floor, Building No. AJ, Rajlaxmi Commercial Complex, S No 30, H No 7, Kalher Bhiwandi Road, Village Kasheli, Tal Bhiwani Thane, Bhiwandi - 421 302 owned by the Company.

(v) Equitable Mortgage - Flat No 1604/A, 16th Floor, Building No. 2, Wing B, Avalon CHSL in Hiranandani Gardens, Powai, Mumbai - 400 076 owned by Mr. Sanjeev Gogia and Mrs. Shivani Gogia+A8